







1st CRASL Spaviatech
Law - Çakmak
- Aviation Law
Essay Writing
Competition
2023



Hosted by Maharashtra National Law University Mumbai

MNLU MUMBAI - CRASL - SPAVIATECH LAW - ÇAKMAK

KNOWLEDGE PARTNERS:







TABLE OF CONTENTS

- 1. About Us
- 2. Themes
- 3. Submission Guidelines
- 4. Formatting Guidelines
- 5. Eligibility
- 6. How to Register
- 7.Important Dates
- 8. Awards
- 9. About MNLU
- 10. About CRASL
- 11. About Çakmak
- 12. About Spaviatech Law
- 13. Contact Us

ABOUT US

The sky has always held a sense of awe and wonder, captivating the imagination of dreamers and adventurers throughout history. From the early pioneers of aviation to the modern marvels of supersonic jets and unmanned aerial vehicles, the world of aviation has revolutionized the way we travel, connect, and explore. However, behind the soaring aircraft and bustling airports lies a complex web of regulations and laws that ensure the safety, security, and efficient operation of this dynamic industry.





CRASL







We are pleased to announce the essay writing competition organized by the prestigious Center for Research in Air and Space Law (CRASL), in collaboration with Cakmak, Turkey and SpaviaTech Law. This competition aims to encourage legal minds, aviation enthusiasts, and aspiring scholars to delve into the intricacies of aviation law and unravel its significance in the modern era, in relation to specific themes presented



THEMES

01.

Critical Analysis of ICAO's Aviation Safety Framework

02.

Disputes and Liabilities Concerning Aviation Accidents 03.

Streamlining the inconsistencies in Public International Law and Aviation Law

04.

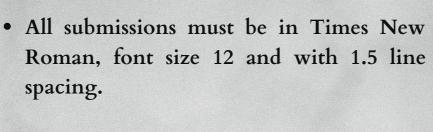
The Future of Indian Aviation: Is India the New Emerging Leader? 05.

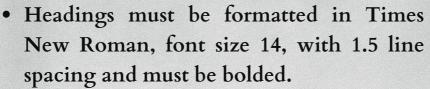
Analyzing the
Indian Insolvency
Regime in the
Context of the
Cape Town
Convention in
light of Go First's
insolvency

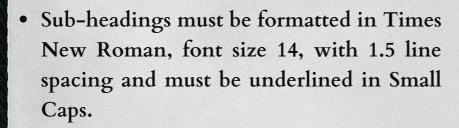
SUBMISSION GUIDELINES

- Submissions shall be accepted from students/scholars enrolled in an undergraduate/post-graduate/PhD course in any University.
- Submissions shall be between 1500 2500 words long.
- Co-authorship is permitted, up to a maximum of 2 authors.
- All submissions must relate substantially or materially to the themes prescribed for the competition.
- The maximum similarity index of a submission must not exceed 10%.
- All essays will go through a plagiarism check in the Turnitin software and the detection of AI writing will lead to disqualification.
- The essay must not contain any reference to the identity of the author, including their name, institutional affiliation, or any other information by which they may be identified. However, all such details shall be filled in the google form.
- The submission sent for this competition must be original, unpublished and must not be under consideration for publication elsewhere, either online or in print.











- All submissions made shall conform to Bluebook 20th edition, citation standards.
- All submissions must be made only as a Microsoft Word Document (.doc/.docx).
 The name of the document shall be the title of the submission.

Click here to submit your essays or follow this link https://shorturl.at/juyA3

ELIGIBILITY

Submissions shall be accepted from students/scholars enrolled in an undergraduate/post-graduate/PhD course at any University.



HOW TO REGISTER

A registration fee of Rs. 300 /- for a single Author, and Rs. 500/for papers with co-authorship. Interested participants may register for the competition through the link provided here:

https://shorturl.at/cjoU7



27th June 2023 Registration Commences

Registration Deadline

28th July 2023

4th August 2023

Submission of Essays

Release of Results

17th August 2023

AWARDS



Internship opportunity
with Çakmak &
Cash Prize of Rs. 15,000,
sponsored by SpaviaTech



Internship opportunity with SpaviaTech & Cash Prize of Rs. 10,000



Cash Prize of Rs. 5,000

MPORTANT

DATE

CA

Law

The Top 3 entries will be published on the SCC Online Blog

ABOUT MNLU

Maharashtra National Law University Mumbai established under the Maharashtra National Law University Act 2014 on 20th March 2014, is one of the premier National Law Universities in India. Since its inception, the University has made serious and sincere efforts to excel in the field of legal research and education.





ABOUT CRASL



MNLU Mumbai established the Centre for Research in Air & Space Law, to become an ideal forum for the exchange of ideas on the international law and policy applicable to implementing international air and space law. It is a centre for advanced research for those practising or studying international aerospace law.

The Centre engages in improving the existing legal and policy framework for facilitation and regulation of a safe, secure, affordable and sustainable space and contribute to the shaping of the legal foundation for the future of humanity that lies in space.



ABOUT SPAVIATECH LAW

Spaviatech Law is a boutique law firm specialising in Asset Financing, Aerospace, International Trade/Technology Law which provides highly specialised legal services to clients operating in these specific areas.

The firm focuses on understanding and addressing the unique legal challenges and complexities that arise in asset financing, aerospace industry, and international trade and technology law.



ABOUT ÇAKMAK

Çakmak is one of the most respected toptier law firms in Turkey.

Since 1993, Çakmak has represented international and Turkish clients in a wide range of private and public transactions and endeavours. Having established practices in both Ankara and İstanbul. and with detailed a understanding o f local law international practice, Çakmak has the experience and the expertise to assist clients doing business in Turkey today.

PROGRAM ADMINISTRATORS

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CONTACT US

For all updates in reference to the Competition, follow us on:





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